

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS.JUSTICE M.R.ANITHA

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

WP(C).9900/2020

PETITIONERS:

1. Stephy .K.Jose ,aged 28 years  
D/o Jose ,Olayattmeethal House  
Kuttoth,Keezhil P.O,  
Vatakara, Kozhikode  
Kerala
2. Simi E George, aged 36 years  
D/o E.J.George,  
Mavelil Nivas, Kalayapuram P.O  
Kottarakara, Kollam ,Kerala
3. Muhammed Favas K,aged 23 years  
S/o Mustafa .K  
Room No.29,Kaveri Hostel,  
JawaharLal Nehru University(JNU)  
Delhi:110067
4. Muhammed Shahid K.P,aged 23 years  
S/o Subair K.P  
Mansrowar Hostel  
27 Road , University Of Delhi,Art faculty,  
University Enclave, New Delhi,Delhi 110007

5. Sakeer Hussain P.K,aged 23 years  
Ph.d Student  
Department of Psychology  
Jamiya Milliya University  
Delhi
6. Muhammed Fasil  
S/o Mayin kutty  
5th year Integrated Btech MBA  
Lovely Professional University  
Phagwara, Punjab
7. Al-Ameen V.P,  
S/o Abdullahkutty V.P  
Valiyapeedikal,K.K.Road ,  
Payyanagadi,Thirur,Malappuram
8. Al-Rasheed V.P,  
S/o Hamza Haji,V.P  
Valiyapeedikal,Kakkadavu ,  
Payyanagadi,Thirur,Malappuram.
9. Thahir Shah A Samad,aged --- years  
S/o  
Mundackal House,  
Near Nooh Masjid,  
Kanjirapally P.O  
Kottayam District,Kanjirapally.
9. Muhammed Thaha,aged 43 years,  
S/o,Velloor veedu, Nadutheri, Pattazhi
- 10.Muhammed Haleem,aged 40 years,  
Royal Nagar, Jamiya Travels, Delhi

Adv.Haris Beeran and Adv. Nuriya O.A

RESPONDENTS:

1. Union of India

Represented by its Secretary  
Ministry of Home Affairs  
South Block, New Delhi – 110 001

2. Ministry of Civil Aviation

Represented by its Secretary  
Rajiv Gandhi Bhawan, Block B  
New Safdarjung Airport Area, SatyaSadan  
New Delhi – 110 003.

3. Ministry of Railways

Represented by its Secretary  
Rajiv Gandhi Bhawan, Block B  
New Safdarjung Airport Area, SatyaSadan  
New Delhi – 110 003

3. State of Kerala

Represented by its Chief Secretary  
Government Secretariat,  
Thiruvananthapuram,  
Kerala, PIN - 695001

SRI.V.MANU, GP

SRI.SUVIN R.MENON ASGI

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.5.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

ORDER

Anu Sivaraman, J.

The learned Central Government Counsel as well as the learned Government Pleader to get instructions as to the steps which can be taken to repatriate the stranded non-resident Keralites to the State.

Post on 15.5.2020.

ANU SIVARAMAN, JUDGE

M.R. ANITHA, JUDGE

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## Appendix

**Exhibit P1:** True copy of order of Ministry Of Home Affairs dated 29.04.2020

**Exhibit P2:** True copy of order of Ministry Of Home Affairs dated 01.05.2020

**Exhibit P3:** True copy of order of Ministry Of Home Affairs dated 01.05.2020

**Exhibit P4:** True copy of order of Ministry Of Home Affairs dated 03.05.2020

**Exhibit P5:** True copy of newspaper report published in "The Hindu" dated :

**Exhibit P6:** True copy of newspaper report published in "The Indian Express" dated :

**Exhibit P7:** True copy of newspaper report published in "The English.Manorama.online" dated :

**Exhibit P8:** True copy of newspaper report published in "The English.Manorama.online" dated :

**Exhibit P9:** True copy of newspaper report published in "The Hindu" dated :

**Exhibit P10:** True copy of newspaper report published in "The Mathrubhumi" dated :

**Exhibit P11:** True copy of report posted in "www.ani.news" dated :

**Exhibit P12:** True copy of Standard Operating Protocols of Ministry of Home Affairs dated 05.05.2020

**Exhibit P13:** True copy of Flight Chart of Air India dated Nil\_

**Exhibit P14:** True copy of Order of Hon'ble Supreme Court in Writ Petition(Civil)Diary No.s 11045/2020 dated: 08.05.2020

**Exhibit P15:** True copy of representation of Delhi Kerala Muslim Cultural Centre before Hon'ble Chief Minister dated 08.05.2020

**Exhibit P16:** True copy of representation of Delhi Kerala Muslim Cultural Centre before Resident Commissioner, Delhi dated 08.05.2020